

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 323 OF 2013

Tuesday, this the 25th day of June, 2013

CORAM:

HON'BLE DR.K.B.S RAJAN, JUDICIAL MEMBER

S. Vijayan
S/o.Sreenivasan
MTS, Mattanchery P.O
Kochi – 682 002
Residing at H.No.8/677
Koovapadam
Murukkum Thara Parambu, Kochi – 682 002

- Applicant

(By Advocate Mr.V.Sajith Kumar)
Versus

1. Union of India
represented by Secretary to Government
Department of Posts
Government of India
New Delhi – 110 001
2. The Chief Postmaster General
Kerala Circle
Trivandrum – 695 001
3. The Senior Superintendent of Post Office
Ernakulam Postal Division – 682 011

- Respondents

(By Advocate Mr.Sunil Jacob Jose, ACGSC)

The application having been heard on 25.6.2013, the Tribunal on the same day delivered the following:

O R D E R

Counsel for the applicant seeks permission to withdraw the Original Application with liberty to file a fresh O.A. Permission is granted and accordingly, the O.A is dismissed as withdrawn with liberty to the applicant to file a fresh O.A, if necessity arises.



(DR.K.B.S.RAJAN)
JUDICIAL MEMBER